

C. A. T. Bench, JAIPUR

Date of Order

Orders

14.7.53

Sh. Rajveer Sharma, Counsel for the applicant

The learned counsel for the applicant submits that some persons have wrongly been appointed against the vacant posts and instead of preparing ^a panel of more than nine persons, the panel of ^{only} six persons ^{has} been prepared. In the absence of the persons so appointed against the posts, ^{not having been made} no action can be taken against them.

The CA is rejected.

Parties
(respondents)
to
application

(O. P. Sharma)
Administrative Member

(D. L. Mehta)
Vice-Chairman

27/7/53

Copy sent to the
order of the court
(Mr. Bhami) on vide 5080

Quot

29.7.53

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